

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1986
TO BE ANSWERED ON 08.08.2024

Utilisation of funds under NCAP

1986. SHRI S NIRANJAN REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated under different heads of the National Clean Air Programme (NCAP);
- (b) whether it is a fact that majority of the funds under the NCAP are being utilized for dust mitigation, if so, the reasons therefor;
- (c) how Government intends to financially support the other components under the NCAP; and
- (d) whether Government plans to revise and increase allocations for addressing other components under the NCAP, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (d): An amount of ₹ 686.53 crore has been allocated under National Clean Air Programme (NCAP) during FY 2023-24, out of which funds have been provided for 3 sub-components namely City specific funding, National & State Level Interventions & Public Outreach Programmes, and Administrative Expenses. The funds under the components other than city specific funding are provided for organising activities such as Swachh Vayu Diwas, ranking of cities under Swachh Vayu Sarvekshan, Capacity building and outreach programmes, expenditure for Project Management Units and State level outreach programmes. Details of funds allocated under different components of NCAP for the FY 2023-24 are enclosed at **Annexure-I**.

City action plans to undertake various air quality improvement measures such as control of road dust, vehicular emissions, biomass burning & waste management and industrial pollution, are implemented through mobilisation of resources through convergence of schemes of Central and State Govt. as well as their own resources of ULBs and other development authorities. Funds provided under NCAP are utilised to meet the critical gap for implementing activities as part of City action plan.

About 66% of the funds utilised by the targeted cities under NCAP have been spent on dust mitigation measures such as, end-to-end pavement & repair of roads, setting up of Construction and Demolition (C&D) waste processing facilities, improvement of traffic junctions, mechanical road sweeping and water sprinkling measures. Source apportionment studies conducted so far, indicate that dust from roads, construction and demolition activities contribute maximum to the PM₁₀ level in the cities. Accordingly, cities have prioritized their actions based on the sources of pollution and hotspots identified in cities.

Annexure-I

Details of funds allocated under different components of the National Clean Air Programme (NCAP) during 2023-24

(Rs. In Crore)

Component		Released
National Clean Air Programme (NCAP)	City Specific funding	667.14
	Administrative Expenses	5.35
	National and State level Intervention & Public Outreach Programme	14.04
Total		686.53